

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :01-02-2025

Date : 01.02.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	8495/2025	01.02.2025	ABLAPL-10866/2024	SR PARIDA	C.O.		Order Dtd. 2025-01-30	BAIL-2	(Seat No-18)
2	8496/2025	01.02.2025	ABLAPL-10936/2024	B SWAIN	C.O.		Order Dtd. 2025-01-30		(Seat No-18)
3	8497/2025	01.02.2025	ABLAPL-10705/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-18)
4	8498/2025	01.02.2025	ABLAPL-8859/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-2	(Seat No-7)
5	8499/2025	01.02.2025	ABLAPL-941/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-7)
6	8500/2025	01.02.2025	ABLAPL-939/2025	SAKTI PRASAD DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-7)
7	8501/2025	01.02.2025	ABLAPL-937/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-11)
8	8502/2025	01.02.2025	ABLAPL-14681/2024	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-11)
9	8503/2025	01.02.2025	ABLAPL-14264/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-11)
10	8504/2025	01.02.2025	ABLAPL-12284/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-11)

11	8505/2025	01.02.2025	ABLAPL-12319/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No-5)
12	8506/2025	01.02.2025	ABLAPL-189/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-2	(Seat No-18)
13	8507/2025	01.02.2025	BLAPL-523/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-1	(Seat No-5)
14	8508/2025	01.02.2025	WP (C) - 29444/2024	S. MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-5)
15	8510/2025	01.02.2025	WP (C) - 1994/2025	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-5)
16	8511/2025	01.02.2025	WP (C) - 3041/2025	DR BIPLAB SILADITYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-5)
17	8512/2025	01.02.2025	ABLAPL-14620/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-6)
18	8513/2025	01.02.2025	ABLAPL-849/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-6)
19	8514/2025	01.02.2025	WP (C) - 9367/2024	P C MOAHNTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31	WRIT BRANCH-5	(Seat No-22)
20	8515/2025	01.02.2025	WP (C) - 9367/2024	P C MOAHNTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31	WRIT BRANCH-5	(Seat No-22)
21	8516/2025	01.02.2025	WP (C) - 28063/2024	G B PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31		(Seat No-22)
22	8517/2025	01.02.2025	WP (C) - 29727/2024	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31	WRIT BRANCH-6	(Seat No-35)
23	8518/2025	01.02.2025	WP (C) - 34/2025	PRADIPTA KISOHRE MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No-15)
24	8519/2025	01.02.2025	CRLMC-4792/2024	K. C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-		(Seat No-15)

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25	8520/2025	01.02.2025	WP (C) - 1275/2025	B. K. PATI	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH-7	(Seat No- 10)
26	8525/2025	01.02.2025	ABLAPL- 8026/2024	T R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Seat No- 10)
27	8526/2025	01.02.2025	ABLAPL- 746/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	BAIL-2	(Seat No-8)
28	8527/2025	01.02.2025	ABLAPL- 820/2025	T R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29		(Seat No-8)
29	8528/2025	01.02.2025	CRLMC- 257/2025	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Seat No-8)
30	8529/2025	01.02.2025	CRLMC- 306/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01- 30		(Seat No-8)
31	8530/2025	01.02.2025	WP (C) - 7886/2024	S NAYAK	C.O.	COURT NO. 15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
32	8531/2025	01.02.2025	CRLMC- 371/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01- 30		(Seat No- 110)
33	8533/2025	01.02.2025	CRLMC- 370/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01- 30		(Seat No- 110)
34	8534/2025	01.02.2025	WP (C) - 7882/2024	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
35	8536/2025	01.02.2025	WP (C) - 41254/2023	K SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
36	8537/2025	01.02.2025	WP (C) - 41254/2023	S.R. PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
37	8538/2025	01.02.2025	CRLMC- 213/2025	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 24		(Seat No- 119)
38	8539/2025	01.02.2025	CRLMC- 210/2025	LOKANATH SAHOO	C.O.	COURT NO.	Order Dtd.		(Seat No-

						15	2025-01-29		119)
39	8540/2025	01.02.2025	WP (C) - 27301/2023	B K MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2025-01-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
40	8542/2025	01.02.2025	ABLAPL-936/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-117)
41	8543/2025	01.02.2025	CRLMC-203/2025	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-117)
42	8544/2025	01.02.2025	WP (C) - 21527/2022	AMARENDRA PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
43	8545/2025	01.02.2025	ABLAPL-10755/2024	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-105)
44	8546/2025	01.02.2025	CRLMC-199/2025	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-29	CRIMINAL MISC	(Seat No-5)
45	8547/2025	01.02.2025	CONTC-7097/2024	K MANDAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-31		(Seat No-5)
46	8548/2025	01.02.2025	ABLAPL-815/2025	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-5)
47	8549/2025	01.02.2025	WP (C) - 3789/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Seat No-18)
48	8550/2025	01.02.2025	ABLAPL-14598/2024	BIJAYA KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-29	BAIL-2	(Seat No-11)
49	8551/2025	01.02.2025	ABLAPL-818/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-11)
50	8552/2025	01.02.2025	WP (C) - 1647/2025	B. K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
51	8553/2025	01.02.2025	ABLAPL-793/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Seat No-11)
52	8554/2025	01.02.2025	WP (C) -	K MANDAL	C.O.	COURT	Order	WRIT	(Seat

			775/2023			NO. 17	Dtd. 2025-01- 31	BRANCH (DIVISION BENCH-1)	No- 104)
53	8555/2025	01.02.2025	WP (C) - 1966/2025	J. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
54	8556/2025	01.02.2025	BLAPL- 662/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-01- 30		(Seat No- 103)
55	8557/2025	01.02.2025	WP (C) - 1889/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29	WRIT BRANCH-3	(Seat No- 28)
56	8558/2025	01.02.2025	WP (C) - 1468/2024	R. K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01- 30	WRIT BRANCH-5	(Seat No- 22)
57	8559/2025	01.02.2025	WP (C) - 6832/2024	G SUNDAR	C.O.	COURT NO. 17	Order Dtd. 2025-01- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
58	8560/2025	01.02.2025	WP (C) - 5822/2012	B S RAYAGURU	C.O.	CH	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
59	8576/2025	01.02.2025	CRLMC- 2215/2022	P K MISHRA	C.O.	CH	Order Dtd. 2025-01- 31	CRIMINAL MISC	(Seat No-2)
60	8580/2025	01.02.2025	CRLMC- 2680/2016	A DAS	C.O.	CH	Order Dtd. 2025-01- 31	CRIMINAL MISC	(Seat No-3)
61	8590/2025	01.02.2025	ABLAPL- 9951/2024	S N GAYA	C.O.	CH	Order Dtd. 2025-01- 30	BAIL-1	(Seat No-6)
62	8591/2025	01.02.2025	ABLAPL- 518/2025	PRAKASH CHANDRA DASH	C.O.	CH	Order Dtd. 2025-01- 31		(Seat No-6)
63	8592/2025	01.02.2025	ABLAPL- 316/2025	PRAKASH CHANDRA DASH	C.O.	CH	Order Dtd. 2025-01- 31	BAIL-1	(Seat No- 14)
64	8594/2025	01.02.2025	WP (C) - 32763/2024	P. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	WRIT BRANCH-3	(Seat No- 11)
65	8595/2025	01.02.2025	WP (C) - 32754/2024	P. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	WRIT BRANCH-6	(Seat No- 25)

66	8596/2025	01.02.2025	WP (C) - 32751/2024	P. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29		(Seat No- 25)
67	8597/2025	01.02.2025	BLAPL- 394/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	BAIL-1	(Seat No- 15)
68	8598/2025	01.02.2025	BLAPL- 12647/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No- 15)
69	8599/2025	01.02.2025	BLAPL- 577/2025	K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No- 15)
70	8600/2025	01.02.2025	ABLAPL- 9372/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No- 15)
71	8601/2025	01.02.2025	ABLAPL- 9473/2024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	BAIL-1	(Seat No-6)
72	8603/2025	01.02.2025	ABLAPL- 9542/2024	SUDARSAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	BAIL-1	(Seat No-5)
73	8604/2025	01.02.2025	ABLAPL- 969/2025	PRAKASH KU JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No-5)
74	8605/2025	01.02.2025	ABLAPL- 9636/2024	AK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No-5)
75	8606/2025	01.02.2025	ABLAPL- 9653/2024	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No-5)
76	8607/2025	01.02.2025	ABLAPL- 10070/2024	M SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No-5)
77	8608/2025	01.02.2025	ABLAPL- 8464/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	BAIL-1	(Seat No-4)
78	8609/2025	01.02.2025	ABLAPL- 11156/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No-4)
79	8610/2025	01.02.2025	ABLAPL- 11876/2024	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	BAIL-1	(Seat No- 15)

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80	8611/2025	01.02.2025	ABLAPL-8732/2024	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-15)
81	8612/2025	01.02.2025	ABLAPL-8852/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-1	(Seat No-2)
82	8613/2025	01.02.2025	ABLAPL-8934/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-2	(Seat No-11)
83	8614/2025	01.02.2025	ABLAPL-9309/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-11)
84	8618/2025	01.02.2025	ABLAPL-889/2025	P JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-11)
85	8619/2025	01.02.2025	ABLAPL-890/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-9)
86	8620/2025	01.02.2025	ABLAPL-891/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-9)
87	8621/2025	01.02.2025	ABLAPL-892/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-9)
88	8622/2025	01.02.2025	ABLAPL-893/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-1	(Seat No-3)
89	8623/2025	01.02.2025	ABLAPL-894/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-3)
90	8624/2025	01.02.2025	ABLAPL-906/2025	AP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-3)
91	8625/2025	01.02.2025	ABLAPL-924/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-1	(Seat No-4)
92	8626/2025	01.02.2025	ABLAPL-928/2025	PR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-1	(Seat No-6)
93	8627/2025	01.02.2025	ABLAPL-929/2025	MR SAHOO	C.O.	COURT NO.	Order Dtd.		(Seat No-6)

						17	2025-01-30		
94	8628/2025	01.02.2025	ABLAPL-930/2025	M NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-6)
95	8630/2025	01.02.2025	CRLMC-362/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-6)
96	8631/2025	01.02.2025	CRLMC-363/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-6)
97	8634/2025	01.02.2025	ABLAPL-14938/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-6)
98	8635/2025	01.02.2025	ABLAPL-32/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-6)
99	8637/2025	01.02.2025	ABLAPL-881/2025	AK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-6)
100	8638/2025	01.02.2025	ABLAPL-896/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-30		(Seat No-6)
101	8639/2025	01.02.2025	CRLMC-125/2025	SUBHANKAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-31		(Seat No-6)
102	8640/2025	01.02.2025	ABLAPL-885/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-9)
103	8641/2025	01.02.2025	ABLAPL-902/2025	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-17)
104	8642/2025	01.02.2025	ABLAPL-8545/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-9)
105	8643/2025	01.02.2025	WP (C) - 1662/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	WRIT BRANCH-2	(Seat No-34)
106	8644/2025	01.02.2025	WP (C) - 2750/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Seat No-34)
107	8645/2025	01.02.2025	WP (C) -	A. K.	C.O.	COURT	Order	WRIT	(Seat

			2822/2025	SRICHANDAN		NO. 6	Dtd. 2025-01-29	BRANCH (DIVISION BENCH-2)	No-116)
108	8646/2025	01.02.2025	ABLAPL-10831/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Seat No-116)
109	8647/2025	01.02.2025	ABLAPL-940/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Seat No-116)
110	8648/2025	01.02.2025	ABLAPL-11997/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-2	(Seat No-16)
111	8649/2025	01.02.2025	WP(C)-2816/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No-5)
112	8650/2025	01.02.2025	WP(C)-2815/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-5)
113	8651/2025	01.02.2025	BLAPL-636/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-2	(Seat No-8)
114	8652/2025	01.02.2025	CRLMC-316/2025	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-8)
115	8653/2025	01.02.2025	ABLAPL-9572/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2	(Seat No-10)
116	8654/2025	01.02.2025	CMP-1446/2024	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2025-02-06		(Seat No-10)
117	8655/2025	01.02.2025	CMP-1304/2024	B. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-01-30		(Seat No-10)
118	8656/2025	01.02.2025	CMP-975/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-03-05		(Seat No-10)
119	8657/2025	01.02.2025	CMP-1437/2024	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-03-06		(Seat No-10)
120	8658/2025	01.02.2025	CRLMC-351/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Seat No-10)

121	8659/2025	01.02.2025	CRLMP-1675/2024	S.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-10)
122	8660/2025	01.02.2025	ABLAPL-12555/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(Seat No-7)
123	8661/2025	01.02.2025	RVWPET-261/2024	B K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-7)
124	8662/2025	01.02.2025	ABLAPL-5/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Seat No-7)
125	8663/2025	01.02.2025	CRLMC-125/2025	B.P.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31		(Seat No-7)
126	8664/2025	01.02.2025	RVWPET-261/2024	P K DASH	C.O.	COURT NO. 2 OLD			(Seat No-7)
127	8666/2025	01.02.2025	BLAPL-638/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	BAIL-2	(Seat No-12)
128	8667/2025	01.02.2025	CRLMC-125/2025	B.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31		(Seat No-12)
129	8668/2025	01.02.2025	ABLAPL-14292/2024	B. B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1	(Seat No-14)
130	8669/2025	01.02.2025	CRLREV-23/2025	KISTISH	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No-14)
131	8670/2025	01.02.2025	CRLMC-401/2025	ADYASHA PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-31		(Seat No-14)
132	8671/2025	01.02.2025	CRLMC-125/2025	S.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-31		(Seat No-14)
133	8672/2025	01.02.2025	RPFAM-299/2024	DAYANIDHI MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(Seat No-14)
134	8673/2025	01.02.2025	ABLAPL-1006/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-31		(Seat No-14)

135	8674/2025	01.02.2025	WP (C) - 25924/2024	S.MAHARANA	C.O.	COURT NO. 3	Order Dtd. 2025-02- 25		(Seat No- 14)
136	8675/2025	01.02.2025	RPFAM- 24/2025	S DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02- 20		(Seat No- 14)
137	8677/2025	01.02.2025	CRLMP- 131/2025	A.K.BHUYAN	C.O.	COURT NO. 3	Order Dtd. 2025-01- 31		(Seat No- 14)
138	8678/2025	01.02.2025	ABLAPL- 1032/2025	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01- 31		(Seat No- 14)
139	8679/2025	01.02.2025	CRLMP- 67/2025	M SHASAN	C.O.	COURT NO. 3	Order Dtd. 2025-01- 30		(Seat No- 14)
140	8680/2025	01.02.2025	CRLMC- 4892/2024	R.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03- 07		(Seat No- 14)
141	8681/2025	01.02.2025	ABLAPL- 866/2025	SURYA NARAYAN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31		(Seat No- 14)
142	8682/2025	01.02.2025	CRLMC- 98/2025	T.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31		(Seat No- 14)
143	8683/2025	01.02.2025	CMP- 1421/2024	D NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02- 20		(Seat No- 14)
144	8684/2025	01.02.2025	CRLMC- 297/2025	S.SUNANDINI	C.O.	COURT NO. 20	Order Dtd. 2025-01- 30		(Seat No- 14)
145	8685/2025	01.02.2025	CONTC- 5497/2024	A DAS	C.O.	COURT NO. 20	Order Dtd. 2025-01- 31		(Seat No- 14)
146	8686/2025	01.02.2025	WP (C) - 1398/2025	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(Seat No- 10)
147	8688/2025	01.02.2025	CRLMC- 342/2025	B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No- 10)
148	8689/2025	01.02.2025	ABLAPL- 1028/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-		(Seat No- 10)

							31		
149	8690/2025	01.02.2025	CONTC-8105/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31	CONTEMPT	(Seat No-6)
150	8691/2025	01.02.2025	CRLMC-357/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-24		(Seat No-6)
151	8692/2025	01.02.2025	WP (C) - 1109/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-6)
152	8693/2025	01.02.2025	WP (C) - 2547/2010	B N SARANGI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-39)
153	8694/2025	01.02.2025	WP (C) - 1994/2025	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-39)
154	8695/2025	01.02.2025	ABLAPL-1021/2025	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-31	BAIL-1	(Seat No-14)
155	8696/2025	01.02.2025	WP (C) - 1893/2025	M.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-34)
156	8697/2025	01.02.2025	WP (C) - 2222/2025	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-30	WRIT BRANCH-1	(Seat No-2)
157	8698/2025	01.02.2025	CRLMC-418/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2025-01-31		(Seat No-2)
158	8700/2025	01.02.2025	ABLAPL-3951/2016	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2016-04-20		(Seat No-2)
159	8701/2025	01.02.2025	WP (C) - 918/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-2)
160	8702/2025	01.02.2025	WP (C) - 30108/2024	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2025-02-24		(Seat No-2)
161	8703/2025	01.02.2025	ABLAPL-1030/2025	B.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-31		(Seat No-2)
162	8704/2025	01.02.2025	WP (C) - 1852/2025	P.JENA	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-1	(Seat No-

						17	2025-01-29		31)
163	8705/2025	01.02.2025	WP (C) - 1702/2025	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-31)
164	8706/2025	01.02.2025	WP (C) - 892/2025	M.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Seat No-1)
165	8708/2025	01.02.2025	ABLAPL-8469/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-1)
166	8710/2025	01.02.2025	FAO-538/2024	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Seat No-1)
167	8711/2025	01.02.2025	WP (C) - 2063/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
168	8712/2025	01.02.2025	WP (C) - 4459/2018	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Seat No-18)
169	8713/2025	01.02.2025	BLAPL-13126/2024	S SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-31	BAIL-1	(Seat No-6)
170	8714/2025	01.02.2025	WP (C) - 2323/2025	SANJAYA KU SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH-1	(Seat No-1)
171	8715/2025	01.02.2025	FAO-538/2024	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Seat No-1)
172	8716/2025	01.02.2025	BLAPL-10436/2024	S MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Seat No-1)
173	8717/2025	01.02.2025	CRLMC-4745/2024	M DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-18		(Seat No-1)
174	8718/2025	01.02.2025	RFA-42/2007	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-01-31	FIRST APPEAL	(Seat No-4)
175	8719/2025	01.02.2025	ABLAPL-7053/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-4)
176	8720/2025	01.02.2025	CONTC-	P.K.JENA	C.O.	COURT	Order		(Seat

			4435/2024			NO. 15	Dtd. 2025-01- 31		No-4)
177	8721/2025	01.02.2025	WP (C) - 4038/2024	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	WRIT BRANCH-2	(Seat No-9)
178	8722/2025	01.02.2025	WP (C) - 4038/2024	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	WRIT BRANCH-2	(Seat No-9)
179	8723/2025	01.02.2025	WP (C) - 564/2025	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	WRIT BRANCH-1	(Seat No- 30)
180	8724/2025	01.02.2025	MACA- 1176/2024	S R OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	MISC. APPEAL SEC.	(Seat No-4)
181	8725/2025	01.02.2025	WP (C) - 2632/2023	PRAKASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
182	8726/2025	01.02.2025	CRLMC- 21/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30		(Seat No- 123)
183	8727/2025	01.02.2025	CONTC- 7147/2024	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No- 123)
184	8729/2025	01.02.2025	MACA- 1176/2024	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	MISC. APPEAL SEC.	(Seat No-4)
185	8730/2025	01.02.2025	CRLMC- 143/2025	L MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 16		(Seat No-4)
186	8731/2025	01.02.2025	WP (C) - 1100/2025	S.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31	WRIT BRANCH-4	(Seat No- 19)
187	8732/2025	01.02.2025	WP (C) - 2142/2025	DK NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 30	WRIT BRANCH-6	(Seat No- 26)
188	8733/2025	01.02.2025	WP (C) - 28011/2024	BISWAJIT SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31		(Seat No- 26)
189	8734/2025	01.02.2025	WP (C) - 3063/2025	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31	WRIT BRANCH-5	(Seat No- 22)

190	8735/2025	01.02.2025	WP (C) - 2548/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 15	Order Dtd. 2025-01- 30		(Seat No- 22)
191	8736/2025	01.02.2025	WP (C) - 1991/2025	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 13		(Seat No- 22)
192	8737/2025	01.02.2025	WP (C) - 1875/2025	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30	WRIT BRANCH-5	(Seat No- 47)
193	8738/2025	01.02.2025	CRLMC- 419/2025	P JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30	CRIMINAL MISC	(Seat No-6)
194	8739/2025	01.02.2025	WP (C) - 622/2025	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 13	WRIT BRANCH-8	(Seat No- 43)
195	8740/2025	01.02.2025	WP (C) - 1334/2025	SK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 29		(Seat No- 43)
196	8741/2025	01.02.2025	CRLMC- 381/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30		(Seat No- 43)
197	8742/2025	01.02.2025	WP (C) - 2336/2025	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03- 04		(Seat No- 43)
198	8743/2025	01.02.2025	WP (C) - 1308/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 29	WRIT BRANCH-5	(Seat No- 20)
199	8744/2025	01.02.2025	CRLMC- 361/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30		(Seat No- 20)
200	8745/2025	01.02.2025	WP (C) - 3151/2025	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 20)
201	8746/2025	01.02.2025	WP (C) - 1506/2025	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 20)
202	8747/2025	01.02.2025	WP (C) - 693/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31	WRIT BRANCH-3	(Seat No- 13)
203	8748/2025	01.02.2025	WP (C) - 1471/2025	DIGAMBAR SETHI	C.O.	COURT NO. 5	Order Dtd. 2025-01-	WRIT BRANCH-6	(Seat No- 24)

							29		
204	8749/2025	01.02.2025	WP (C) - 2160/2025	S K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-01- 31		(Seat No- 24)
205	8750/2025	01.02.2025	WP (C) - 2107/2025	GANESH PRASAD SAMAL	C.O.	COURT NO. 5	Order Dtd. 2025-01- 27	WRIT BRANCH-5	(Seat No- 47)
206	8751/2025	01.02.2025	WP (C) - 184/2025	M/S SRINIVAS MOHANTY, K. PATRA, S. K. ACHARYA, S. R. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01- 29	WRIT BRANCH-7	(Seat No- 18)
207	8753/2025	01.02.2025	WP (C) - 2667/2025	DP DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01- 30		(Seat No- 18)
208	8754/2025	01.02.2025	WP (C) - 2100/2025	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 13	WRIT BRANCH-3	(Seat No- 28)
209	8755/2025	01.02.2025	CRLMC- 3928/2022	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	CRIMINAL MISC	(Seat No-2)
210	8756/2025	01.02.2025	WP (C) - 2378/2025	A K PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31	WRIT BRANCH-8	(Seat No- 39)
211	8757/2025	01.02.2025	WP (C) - 2669/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Seat No- 39)
212	8758/2025	01.02.2025	WP (C) - 2183/2025	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31		(Seat No- 39)
213	8759/2025	01.02.2025	WP (C) - 2788/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT BRANCH-3	(Seat No- 11)
214	8761/2025	01.02.2025	WP (C) - 2106/2025	S.K.RATH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31	WRIT BRANCH-5	(Seat No- 47)
215	8762/2025	01.02.2025	WP (C) - 1896/2025	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT BRANCH-5	(Seat No- 47)
216	8765/2025	01.02.2025	WP (C) - 2910/2025	A.K.PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31	WRIT BRANCH-3	(Seat No- 11)
217	8766/2025	01.02.2025	CMP-	M K PANI	C.O.	COURT	Order	WRIT	(Seat

			453/2024			NO. 10	Dtd. 2025-01- 29	BRANCH-2	No-6)
218	8767/2025	01.02.2025	WA- 802/2023	A K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT APPEAL	(Seat No-4)
219	8768/2025	01.02.2025	WP (C) - 1656/2025	S DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Seat No-4)
220	8769/2025	01.02.2025	CRLMC- 344/2025	P K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29		(Seat No-4)
221	8771/2025	01.02.2025	WP (C) - 2159/2025	S.K.RATH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31		(Seat No-4)
222	8772/2025	01.02.2025	WA- 802/2023	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT APPEAL	(Seat No-4)
223	8773/2025	01.02.2025	WP (C) - 861/2025	MR ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH-3	(Seat No- 13)
224	8775/2025	01.02.2025	WP (C) - 2997/2025	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Seat No- 13)
225	8776/2025	01.02.2025	WP (C) - 2505/2025	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 13	WRIT BRANCH-8	(Seat No- 29)
226	8777/2025	01.02.2025	WP (C) - 32706/2024	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 29	WRIT BRANCH-2	(Seat No-6)
227	8779/2025	01.02.2025	WP (C) - 2080/2025	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01- 27		(Seat No-6)
228	8781/2025	01.02.2025	WP (C) - 9901/2024	MANGULI NAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT BRANCH-4	(Seat No- 19)
229	8783/2025	01.02.2025	WP (C) - 32643/2024	B BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH-3	(Seat No- 12)
230	8785/2025	01.02.2025	WP (C) - 32606/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)

231	8786/2025	01.02.2025	WP (C) - 691/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31	WRIT BRANCH-8	(Seat No- 42)
232	8789/2025	01.02.2025	CRLMC- 332/2025	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30		(Seat No- 42)
233	8793/2025	01.02.2025	WP (C) - 23365/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 30		(Seat No- 42)
234	8797/2025	01.02.2025	WP (C) - 2095/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31	WRIT BRANCH-2	(Seat No- 34)
235	8801/2025	01.02.2025	WP (C) - 2291/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 34)
236	8802/2025	01.02.2025	WP (C) - 2756/2025	BIJAY KU DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 34)
237	8803/2025	01.02.2025	WP (C) - 2903/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Seat No-1)
238	8804/2025	01.02.2025	WP (C) - 2920/2025	G C JEN	C.O.	COURT NO. 2 OLD		WRIT BRANCH-3	(Seat No- 11)
239	8805/2025	01.02.2025	WP (C) - 2879/2025	B S RAYAGURU	C.O.	COURT NO. 6	Order Dtd. 2025-01- 28	WRIT BRANCH-2	(Seat No-6)
240	8806/2025	01.02.2025	WP (C) - 16786/2022	LOKANATH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01- 27	WRIT BRANCH-7	(Seat No- 48)
241	8807/2025	01.02.2025	CRLREV- 620/2024	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02- 20		(Seat No- 48)
242	8808/2025	01.02.2025	WP (C) - 2509/2025	A DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
243	8809/2025	01.02.2025	WP (C) - 16786/2022	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01- 27	WRIT BRANCH-7	(Seat No- 48)
244	8810/2025	01.02.2025	WP (C) - 2665/2025	A K JATI	C.O.	COURT NO. 6	Order Dtd. 2025-01- 31	WRIT BRANCH-1	(Seat No-1)

245	8812/2025	01.02.2025	WP (C) - 2496/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-1)
246	8813/2025	01.02.2025	WP (C) - 2947/2025	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
247	8814/2025	01.02.2025	WP (C) - 2598/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31		(Seat No- 111)
248	8815/2025	01.02.2025	WP (C) - 2900/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 11)
249	8816/2025	01.02.2025	WP (C) - 2947/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
250	8817/2025	01.02.2025	WP (C) - 2627/2025	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 11)
251	8818/2025	01.02.2025	WP (C) - 31903/2024	SUMANTA DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH-4	(Seat No- 19)
252	8819/2025	01.02.2025	WP (C) - 31903/2024	MANGUL NAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29	WRIT BRANCH-4	(Seat No- 19)
253	8820/2025	01.02.2025	WP (C) - 33158/2024	K PARIDA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31	WRIT BRANCH-1	(Seat No-2)
254	8821/2025	01.02.2025	WP (C) - 28231/2024	R C MUDULI	C.O.	COURT NO. 10	Order Dtd. 2025-01- 31		(Seat No-2)
255	8822/2025	01.02.2025	WP (C) - 2915/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31	WRIT BRANCH-8	(Seat No- 39)
256	8823/2025	01.02.2025	WP (C) - 29012/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 39)
257	8824/2025	01.02.2025	WP (C) - 1980/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 39)
258	8825/2025	01.02.2025	CRLMC- 4681/2024	R.K SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-01-		(Seat No- 39)

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259	8826/2025	01.02.2025	WP (C) - 22209/2024	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 31		(Seat No- 39)
260	8827/2025	01.02.2025	WP (C) - 26228/2024	SK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 39)
261	8828/2025	01.02.2025	WP (C) - 3251/2025	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-01- 31		(Seat No- 39)
262	8833/2025	01.02.2025	ABLAPL- 916/2025	J. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01- 30		(Seat No- 39)
263	8491/2025	01.02.2025	WA-1/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-01- 09		(Seat No- 39)
264	8492/2025	01.02.2025	WP (C) - 184/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-01- 29	WRIT BRANCH-7	(Seat No- 18)
265	8493/2025	01.02.2025	ABLAPL- 1188/2025	APARESH BHOI	GENERAL		Entire Brief	BAIL-1	(Seat No-2)
266	8494/2025	01.02.2025	RSA- 261/2022	MAHADEV SAHU	GENERAL		Judgement Dtd. 2023-02- 28	SECOND APPEAL	(Seat No-1)
267	8509/2025	01.02.2025	ABLAPL- 8530/2024	HARAPRASAD PANDA	GENERAL		Judgement Dtd. 2025-01- 30		(Seat No-1)
268	8521/2025	01.02.2025	BLAPL- 12432/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2025-01- 30		(Seat No-1)
269	8522/2025	01.02.2025	WP (C) - 29090/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-1	(Seat No-3)
270	8523/2025	01.02.2025	CRLMP- 133/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-01- 31		(Seat No-3)
271	8524/2025	01.02.2025	WP (C) - 27020/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-1	(Seat No- 30)
272	8532/2025	01.02.2025	ABLAPL- 14523/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01- 29	BAIL-2	(Seat No- 11)

273	8535/2025	01.02.2025	WP (C) - 28628/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No-6)
274	8541/2025	01.02.2025	WP (C) - 26741/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-6	(Seat No- 25)
275	8593/2025	01.02.2025	WP (C) - 29551/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-6	(Seat No- 24)
276	8602/2025	01.02.2025	WP (C) - 22748/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 16	WRIT BRANCH-7	(Seat No- 44)
277	8615/2025	01.02.2025	BLAPL- 7539/2021	SOUMYA KANTA TRIPATHY	GENERAL		Petition	BAIL-1	(Seat No-5)
278	8616/2025	01.02.2025	WP (C) - 27391/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-5	(Seat No- 32)
279	8617/2025	01.02.2025	CONTC- 7759/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01- 29	CONTEMPT	(Seat No-1)
280	8629/2025	01.02.2025	CRLMC- 349/2025	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31		(Seat No-1)
281	8632/2025	01.02.2025	WP (C) - 29577/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10- 19	WRIT BRANCH-6	(Seat No- 26)
282	8633/2025	01.02.2025	WP (C) - 32461/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-4	(Seat No- 17)
283	8665/2025	01.02.2025	RPFAM- 257/2023	LAXMIKANTA TRIPATHY	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
284	8676/2025	01.02.2025	ABLAPL- 1020/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31		(Seat No-5)
285	8687/2025	01.02.2025	ABLAPL- 1024/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31	BAIL-2	(Seat No- 12)
286	8699/2025	01.02.2025	WP (C) - 5135/2023	KABITA PATRA	GENERAL		Order Dtd. 2023-01- 29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
287	8707/2025	01.02.2025	WP (C) - 1424/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-		(Seat No- 101)

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288	8728/2025	01.02.2025	WP (C) - 1427/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01- 28		(Seat No- 101)
289	8752/2025	01.02.2025	WP (C) - 32621/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-6	(Seat No- 35)
290	8764/2025	01.02.2025	WP (C) - 28138/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 17		(Seat No- 35)
291	8780/2025	01.02.2025	WP (C) - 28837/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 17		(Seat No- 35)
292	8791/2025	01.02.2025	WP (C) - 29158/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 17		(Seat No- 35)
293	8795/2025	01.02.2025	WP (C) - 28556/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 17		(Seat No- 35)
294	8799/2025	01.02.2025	ABLAPL- 761/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-01- 28		(Seat No- 35)
295	8811/2025	01.02.2025	WP (C) - 10999/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 13	WRIT BRANCH-2	(Seat No-9)
296	8829/2025	01.02.2025	ABLAPL- 975/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31	BAIL-2	(Seat No- 12)
297	8830/2025	01.02.2025	WP (C) - 544/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01- 31		(Seat No- 12)
298	8831/2025	01.02.2025	ABLAPL- 1015/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31		(Seat No- 12)
299	8832/2025	01.02.2025	ABLAPL- 805/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 31	BAIL-2	(Seat No- 16)
300	8561/2025	01.02.2025	WP (C) - 1221/2008	M R PATTNAIK	GENERAL				(Seat No- 16)
301	8562/2025	01.02.2025	WP (C) - 1226/2008	M R PATTNAIK	GENERAL				(Seat No- 16)

302	8563/2025	01.02.2025	ABLAPL-8772/2024	H BARAL	GENERAL				(Seat No-16)
303	8564/2025	01.02.2025	BLAPL-6062/2024	S P SAMANTA	GENERAL				(Seat No-16)
304	8565/2025	01.02.2025	WP (C) - 25529/2024	S DAS	GENERAL				(Seat No-16)
305	8566/2025	01.02.2025	WP (C) - 25529/2024	S DAS	GENERAL				(Seat No-16)
306	8567/2025	01.02.2025	WP (C) - 5470/2019	L SAHOO	GENERAL				(Seat No-16)
307	8568/2025	01.02.2025	WP (C) - 10865/2013	P K LENKA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
308	8569/2025	01.02.2025	WP (C) - 28692/2024	A MISHRA	GENERAL				(Seat No-107)
309	8570/2025	01.02.2025	WP (C) - 28692/2024	A MISHRA	GENERAL				(Seat No-107)
310	8571/2025	01.02.2025	WP (C) - 553/2025	M KAR	GENERAL				(Seat No-107)
311	8572/2025	01.02.2025	WP (C) - 1518/2024	A K SRICHANDAN	GENERAL			WRIT BRANCH-6	(Seat No-26)
312	8573/2025	01.02.2025	WP (C) - 1432/2024	A K SRICHANDAN	GENERAL				(Seat No-26)
313	8574/2025	01.02.2025	WPC (OA) - 3285/2018	R K MAHABHOI	GENERAL			OA Branch	(Seat No-1)
314	8575/2025	01.02.2025	WP (C) - 14858/2012	A SAHU	GENERAL			WRIT BRANCH-5	(Seat No-20)
315	8577/2025	01.02.2025	WP (C) - 6218/2010	T SETHI	GENERAL			WRIT BRANCH-4	(Seat No-19)
316	8578/2025	01.02.2025	OJC-1020/1991	S NAYAK	GENERAL				(Seat No-19)
317	8579/2025	01.02.2025	WP (C) - 2540/2012	S MITRA	GENERAL			WRIT BRANCH-4	(Seat No-27)
318	8581/2025	01.02.2025	WP (C) - 8355/2017	S K BEHERA	GENERAL				(Seat No-27)
319	8582/2025	01.02.2025	WP (C) - 5696/2024	G D MALLICK	GENERAL			WRIT BRANCH (DIVISION	(Seat No-109)

								BENCH-2)	
320	8583/2025	01.02.2025	WP (C) - 1834/2025	S DAS	GENERAL				(Seat No- 109)
321	8584/2025	01.02.2025	MACA- 1262/2018	A K BARIK	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
322	8585/2025	01.02.2025	FAO- 521/2024	S C CHOUDHURY	GENERAL				(Seat No-4)
323	8586/2025	01.02.2025	ABLAPL- 955/2025	S DAS	GENERAL				(Seat No-4)
324	8587/2025	01.02.2025	ABLAPL- 670/2025	A DAS	GENERAL				(Seat No-4)
325	8588/2025	01.02.2025	FA-19/1952	A K MOHANTY	GENERAL				(Seat No-4)
326	8589/2025	01.02.2025	FA-19/1952	A K MOHANTY	GENERAL				(Seat No-4)
327	8636/2025	01.02.2025	CRLMC- 432/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-01- 31		(Seat No-4)
328	8709/2025	01.02.2025	WP (C) - 9090/2008	K. DANG	GENERAL		Order Dtd. 2008-11- 25		(Seat No-4)
329	8760/2025	01.02.2025	WP (C) - 2284/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
330	8763/2025	01.02.2025	WP (C) - 2575/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02- 13		(Seat No- 105)
331	8770/2025	01.02.2025	WP (C) - 2568/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02- 13	WRIT BRANCH-3	(Seat No- 12)
332	8774/2025	01.02.2025	WP (C) - 2499/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02- 13	WRIT BRANCH-3	(Seat No- 11)
333	8778/2025	01.02.2025	ABLAPL- 887/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01- 31		(Seat No- 11)
334	8782/2025	01.02.2025	WP (C) - 1450/2024	A K SRICHANDAN	GENERAL			WRIT BRANCH-5	(Seat No- 22)
335	8784/2025	01.02.2025	ABLAPL- 918/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01- 30	BAIL-2	(Seat No- 11)
336	8787/2025	01.02.2025	ABLAPL- 9194/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd.		(Seat No-

							2025-03-04		11)
337	8788/2025	01.02.2025	WP(C) - 2434/2020	A P SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
338	8790/2025	01.02.2025	ABLAPL-921/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-30	BAIL-2	(Seat No-12)
339	8792/2025	01.02.2025	RSA-502/2005	T K MOAHANTY	GENERAL			SECOND APPEAL	(Seat No-6)
340	8794/2025	01.02.2025	RSA-474/2017	S PATEL	GENERAL			SECOND APPEAL	(Seat No-1)
341	8796/2025	01.02.2025	FAO-576/2015	H DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
342	8798/2025	01.02.2025	ABLAPL-19350/2019	B DALAI	GENERAL			BAIL-1	(Seat No-5)
343	8800/2025	01.02.2025	CRLMC-962/1996	A K MAHANTY	GENERAL				(Seat No-5)

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